129 Written Answers

earch had organised a seminar on 1 vocationalization of secondary/higher secondary lev<sup>r</sup>el education on March 1-2, 1986 at New Delhi. However, the recommendations of the seminar have not been received by the Government.

(c) Does not arise.

## Government's control over Five Star Nursing Homes in Capital

2440. SHRI DHULESHWAR MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Man dies due to neglect at hospital" appearing in the 'Indian Express', New Delhi of 14th February, 1986; and

(b) if so, what steps have taken to exercise control over these five star nursing homes in the capital run by some charitable trusts?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE fSHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) The Hospital concerned is run ' by Charitable Trust. In existing Legis-taliv<sub>e</sub> provisions do not provide for any elaborate control mechanism to regulate the privately run Nursing Homes. The matter is under review.

# Bogus registration for selling the Medicines

2441. SHRI KRISHNA KUMAR BIRLA: Wih the Minister ef HEALTH AND FAMILY WELFARE be pleased to 'state;

(a) whether it is a fact that in Memorandum submitted to the Lt. Governor of Delhi by the All Indai Organisations of Drug Consumers it hes bean pointed out that nearly 2000 persons in Delhi are selling medicines on the basis of bogus registration;

(b> if so, what are the details thereof; and

(c) what steps have been taken by Government to inquire into the allegations made by the All India Organisation of Drug Consumers and what is the result thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) to (c) The information is being collected and wih be laid on the Table of the sabha.

#### Contaminated Glucose administered in the B.L. Kapoor Hospital in Delhi

# 2442. SHRI SATYA PRAKASH MALAVIYA: SHRI VIRENDRA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government  $ar_e$  aware that recently contaminated glucose wag administered to a child in the Dr. B. L. Kapoor Hospital, Delhi ae reported in the 'Hindustan Times' of 7th February, 1986; and

(b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The Government is aware of the Press Report.

(b> It has been reported by Delhi Administration that investigations carried out by Drug Inspectors of Deihi Administration indicated that the child was not administered any fungus contaminated glucose in Dr. B. L. Kapoor Hospital.

## Drug testing laboratories in State/ Union Territories

2443. SHRI J. P. GOYAL Will the Minister of HEALTH AND FAMILY. WELFARE be pleased to state:

(a) whether it is a fact that all the States and Union Territories do not have their own laboratories to test drugs;

(b) if so, the name<sub>g</sub> of such States and Union Territories; and